

THE MINISTER OF STEEL & MINES AND MINISTER OF LAW & JUSTICE (SHRI DINESH GOS-

WAMI): (a) and (b) Government of Maharashtra have proposed rates of royalty on iron-ore as follows:

	<i>Existing Rate</i>	<i>Proposed Rate</i>
	Rs.	Rs.
(i) Ore Lumps		
(a) with 65% Fe or more	6.00	8.00
(b) with 62% Fe or more but less than 65% Fe.	3.50	5.00
(c) with 60% Fe or more but less than 65% Fe	2.50	4.50
(d) with less than 60% Fe	2.00	4.00
(ii) Ore Fines		
(A) Fines (including natural fines produced incidental to mining and sizing of ore)		
(a) with 65% Fe or more	3.50	5.00
(b) with 62% Fe or more but less than 65% Fe	2.00	4.50
(c) with less than 62% Fe	1.50	4.00
(B) Concentrate prepared by beneficiation and/or concentration of low grade ore containing 40% Fe or less	0.50	1.50

Telecast of Children Film During Last Year

1630. SHRI HARIBHAU SHANKAR MAHALE: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) the number of children films telecast during last one year;
- (b) whether Government propose to telecast more children films; and
- (c) if not, the reasons therefor?

THE MINISTER OF INFORMATION & BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) Doordarshan had telecast, in all, 14 children's films over its national network during the period from June, 1989 to July, 1990.

(b) It is Doordarshan's endeavour to telecast good quality children's

films in increasing numbers to the extent possible.

(c) Does not arise.

Seized Goods at International Airports in 1989

1631. SHRI HARIBHAU SHANKAR MAHALE: Will the Minister of FINANCE be pleased to state:

- (a) the details and value of goods seized from passengers at Delhi, Bombay, Calcutta and Madras airports during the years 1989 and 1990 uptill now;
- (b) the total amount collected from the sale of those confiscated goods;
- (c) the value of goods which have not so far been sold; and
- (d) the reasons for delay in their disposal?